

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No.464 of 2016  
In DFR No.2266 of 2016**

**Dated: 30<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Swastik Construction Services** **...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.,  
Mr. Mrunal Buva for  
Mr. Shridhar Prabhu

**ORDER**

**IA No.464 of 2016  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 19.10.2016. Dasti,  
in addition, is permitted.

List the matter on **19.10.2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**